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FORM No. - 4

See Rule (12)

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL

CUTTACK BENCH

ORDER SHEET

Original Application No. 255 of 2004

Applicant(s) B. S. Kumar Mallik Respondent(s) Union of India

Advocate for Applicant(s) Atty. Mr. P. K. Pathi Advocate for Respondent(s)

NOTES OF THE REGISTRY

File No. 2004-2005-2062.

For Registration.

On memo

8/6/04

Register

There is no urgency as
no prejudice shall be caused
to the applicant if the
matter is listed for hearing
after 15 vacation.

2. Please register and
list the matter before the
regular D.O.

Done -

8/6/04

ORDERS OF THE TRIBUNAL

REGISTER

Done - 8/6/04
Registers

1. ORDER DATED 09.06.2004.

Benefits of BCR scheme having
not been extended to the Applicant he has
preferred representation under Annexure-A/3
dated 31.1.04 and again by Annexure-A/4
dated 06.05.04. Since representations of the
Applicant are still pending undisposed of
this O.A. is hereby disposed of with
direction to the Respondents to consider the
grievances of the Applicant as raised in

NOTES OF THE REGISTRY	ORDERS OF THE TRIBUNAL
<u>Orders for page</u>	<p>his representations (under Annexure-A/3 dated 31.1.04 and under Annexure-A/4, dated 06.05.04 and the averments made in the present O.A.) Respondents are hereby directed to dispose of the representations of the</p>
<p>On view of court onwards, we may set up the case before the various Bench.</p> <p>fr 9/6/04</p> <p>Respon list on 9-6-04.</p> <p>9/6/04</p>	<p>Applicant within a period of ninety days from the date of receipt of a copy of this order.</p>
<p>For Amritseni editions order - copy served.</p> <p>Rever 9/6/04</p>	<p>Send copies of this order, alongwith copies of the O.A., to the Respondent and free copies of this order be given to the learned counsel for the Applicant and Mr. Anup K. Bose, learned Senior Standing Counsel for the Union of India; on whom a copy of this O.A. has already been served.</p>
<p>On. 21. 9. 6. 04</p> <p>copies of order with copies of same to all respndt. copies of order prepared for counsels for both sides.</p> <p>28/6</p>	<p><i>Faraj</i> MEMBER (JUDICIAL) 9/6/04</p>
<p><i>DB</i> 28/6/04</p>	
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